

National Bank for Agriculture and Rural Development for the year 1987-88 along with Audited Accounts, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Bank for Agriculture and Rural Development for the year 1987-88. [Placed in Library. See No. LT—7492/89]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation for the year 1987-88 under sub-section (3) of section 38 of the State Financial Corporation Act, 1951.

(ii) A copy of the (Hindi and English versions) on the Accounts of the Delhi Financial Corporation for the year 1987-88 under sub-section (7) of section 37 of the State Financial Corporation Act, 1951.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Financial Corporation for the year 1987-88.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT—7493/89]

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, New Delhi, for the period from 1st July, 1987 to 30th June, 1988 along with Audited Accounts. [Placed in Library. See No. LT—7494/89]

### Imports (Control) Amendment Order, 1989

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): On behalf of my colleague, Shri P.R. Das Munsi, I beg to lay on the Table a copy of the Imports (Control) Amendment Order, 1989 (Hindi and English versions) published in Notification No. S.O. 149 (E) in Gazette of India dated the 23rd February, 1989, issued under sections 3 and 4A of the Imports and Exports (Control) Act, 1947. [Placed in Library. See No. LT—7495/89]

SHRI SHANTARAM NAIK (Panaji): Sir, Shri Ram Jethmalani...

*(Interruptions)*

MR. SPEAKER: Mr. Naik, do you realise that he is a Member of the other House?

SHRI SHANTARAM NAIK: But he is also a citizen of the country.

*(Interruptions)\**

MR. SPEAKER: Let the Upper House take care of it. It is their problem, not ours.

Now, Shrimati Shiela Dikshit.

*(Interruptions)\**

MR. SPEAKER: Only Shrimati Shiela Dikshit goes on record.

12.12 hrs.

### BUSINESS OF THE HOUSE

*[English]*

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): With your permission, Sir, I rise to announce that Government

[Sh. H.K.L. Bhagat]

Business in this House during the week commencing Monday, the 13th March, 1989 will consist of:—

- (1) General discussion on General Budget for 1989-90.
- (2) Submission to the Vote of the House of Demands for Grants on Account (General) for 1989-90.
- (3) Discussion on the Resolution regarding recommendations of the Railway Convention Committee.
- (4) Discussion and voting on:—
  - (a) Demands for Grants (Railways) for 1989-90.
  - (b) Supplementary Demands for Grants (Railways) for 1988-89.
  - (c) Supplementary Demands for Grants (General) for 1988-89.
- (5) Discussion on the Resolution seeking disapproval of the Income-tax (Amendment) Ordinance, 1989 and consideration and passing of the Bill in replacement thereof.
- (6) General discussion on the Punjab Budget for 1989-90.
- (7) Discussion and voting on:—
  - (a) Demands for Grants on Account (Punjab) for 1989-90.
  - (b) Supplementary Demands for Grants (Punjab) for 1988-89.

SHRI JUJHAR SINGH (Jhalawar): I request that the following may be included in the next week's agenda:

The Government have done a lot to extend telephone facilities to new areas but

the unfortunate fact is that the efficiency of the Department has deteriorated to such an extent that many consumers avoid to use STD facilities due to the malpractices indulged in by the staff.

The Communication Minister may take measures to stop or at least minimise the chances of tampering with telephone lines by the staff and plug the leakage and misuse of telephones by the departmental staff.

12.13 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

[*Translation*]

SHRI AZIZ QURESHI (Satna): Mr. Deputy Speaker, Sir, I request that the following proposals may kindly be included in the next week's list of Business:—

1. There are lakhs of unemployed people in Satna, educated as well as uneducated. There are no proper arrangements for sports there. If modern facilities for sports are provided there, we can have good sportsmen from Satna constituency which can bring a good name for the country.

The Central Government should give special financial assistance and direct the Madhya Pradesh Government to construct an indoor-stadium in Satna.

2. The Satna Cement and limestone (Satna siding) is a factory running since British time. There is no provision of water and light for the labourers employed there. Even if there is a proposal, the factory management does not allow it to be implemented on the grounds that the land has already been given to them on lease.

The Central Government should give directions to the Madhya Pradesh Government for providing electricity and water in all such factories and mills to whom land has been given on lease. Otherwise, their lease rights should be abolished and special financial assistance should be provided for mak-

ing electricity and water available to the labourers working in Satna siding.

[English]

**SHRI SHANTARAM NAIK (Panaji):** Sir, I request that the following may be included in the next week's agenda:—

Recently at Bangalore, several persons including film artists and technicians died in fire in the studio where filming of Television serial 'Tipu Sultan' was going on. Government have prescribed safety measures in the case of traditional industries, but industries like cinema are not attended to by the Government from the safety angle. Here, not necessarily big, highly paid artists are involved, but those who form part of this industry are comparatively low paid small artists and technicians. The Government should do something to look after their safety in profession from accident hazards and also pay attention to their remuneration aspect.

**SHRI MOHD. MAHFOOZ ALI KHAN (Etah):** Sir, I request that the following may be included in the next week's agenda:—

Scarcity of water in hill region of Uttar Pradesh — the sources of major rivers Ganga and Yamuna — has assumed serious dimensions. Water sources which have been continuously decreasing for several decades in the hill region have either dried up altogether or have sharply diminished.

I urge the Government to take urgent effective measures to provide potable drinking water to the scarcity-hit hilly areas of Uttar Pradesh and draw up short/long term plans to tap the water resources in these areas. The State Government may be provided with adequate financial assistance to implement the programme.

[Translation]

**SHRI MADAN PANDEY (Gorakhpur):** There were 22 thousand post offices in the country at the time of its independence which used to communicate the messages

of the poor masses from one place to another. Our Government has made considerable progress in this regard and the result is that the number of post offices in the country has swelled to 1.44 lakh today. But we are such a large country that this number can not be considered adequate. Even today there is no provision of post offices in nearly 4 lakh of villages. We can not estimate the difficulties the people living in these villages might be experiencing these days.

Therefore I submit that the Minister of Communication should evolve some special scheme for the establishment of post offices in those gram panchayats and villages which are still deprived of postal facilities so that they may be benefitted by it.

**SHRI MANKURAM SODI (Bastar):** Forests play a very significant role in the lives of the adivasis. The adivasis have made special contribution for the protection of forests. However, these days outside candidates are appointed direct from Bhopal for the protection of forests. There is a deep resentment in the Bastar youth at the appointment of Forest Officer and this may have an adverse effect on the protection of forests in Bastar in future. Therefore the Centre should issue directions to the state Government that harijan youths should be appointed for the post of Forest Officer.

(2) Aanganbari has been set up in 16 development blocks of Bastar district, still in half of the development blocks aanganbaris are yet to be set up. This is a very popular scheme. Under this scheme educated, unmarried ladies are appointed for the post of supervisor. They get themselves transferred at other places on getting married.

Therefore the Central Government is requested to direct the State Government to appoint local unmarried ladies for the purpose.

[English]

**SHRIMATI JAYANTI PATNAIK (Cuttack):** Sir, I request that the following may be included in the next week's agenda:—

[Smt. Jayanti Patnaik]

With rapid industrialisation of the State of Orissa during the past eight years, offices of national level companies have been set up in Bhubaneswar. Many entrepreneurs and business executives from Orissa have to visit Bombay. The executives of these institutions also need to come to Bhubaneswar for business negotiations and consultations. Therefore, Indian Airlines should reintroduce the flight from Calcutta to Bombay via Bhubaneswar and Nagpur. Similarly, a flight should be reintroduced between Calcutta and Bangalore with stop-overs at Bhubaneswar and Hyderabad.

SHRI V.S. KRISHNA IYER (Bangalore South): I request that the following may be included in the next week's agenda:

1. Government is requested to provide micro-wave link in Karnataka to telecast Kannada Programmes of Bangalore Doordarshan by all T.V. relay Stations throughout the State and also to stop relaying of Calicut Kendras programmes by Mangalore Doordarshan Kendra.

2. Thousands of unemployed persons, who have registered their names in various employment exchanges in the country have not been able to get jobs even after lapse of 6-7 years. Many have become age-barred now for any jobs in Central Government offices and undertakings.

Government should give 3 years age relaxation for all jobs in Central Government establishments and undertakings.

[Translation]

SHRI HARISH RAWAT (Almora): Mr. Deputy Speaker, Sir, the following points may kindly be included in the next week's agenda.

68 officers and employees of public undertakings are agitating in pursuance of their demand of getting the High Power Pay Committee's report accepted by the Govern-

ment. The Justice Mishra Committee constituted at the direction of the Supreme Court has given its verdict on 24 November 1988 that the employees of these public undertakings should be paid new pay scales as per the recommendations of the Fourth Pay Commission, with effect from 1.1.86. The recommendations of the Committee are in the nature of directives. The Department of Law has also clarified that the Government is bound to implement these recommendations. However, unnecessary delay is being made in implementing them. This is a subject of worry for the employees and the officers.

Therefore, it is necessary to have a discussion on this point in the House.

SHRI SHANTI DHARIWAL (Kota): Mr. Deputy Speaker, Sir, the following may kindly be included in the next week's agenda.

The network of roads in Rajasthan is on an average less as compared to other Indian States. The average of 47.27 kilometre per 100 square kilometre at national level comes to only 22.14 kilometre in the case of Rajasthan. The average of National Highways is also on the lower side there. People in Rajasthan feel shortage of rural link roads. The Central Government in its own right can assist the Rajasthan Government, in this regard in order to enable the State Government to establish road links with the neighbouring states. Further, assistance may also be provided especially from the point of view of developing tourism and trade and for constructing of rural link roads. The Central Government should give economic assistance especially for the improvement of road transport in the State.

[English]

MR. DEPUTY-SPEAKER: Now, Mr. Minister.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): Sir,

the wishes of the hon. Members will be placed before the Business Advisory Committee.

MR. DEPUTY-SPEAKER: Now, what about the Railway Budget discussion?

SHRI P. NAMGYAL: Sir, at 2.30 P.M. the hon. Minister for Railways will be replying to the debate on the Railway Budget. Upto 2.30 P.M. you can allow the hon. Members to speak.

MR. DEPUTY-SPEAKER: If hon. Members agree, we can dispense with the Lunch Hour break. Otherwise we cannot finish this item. If the House agrees, we can continue the discussion without Lunch break. I will allow only five minutes for each Member. Otherwise it will be impossible for me to finish this debate before 2.30 P.M. So, we will continue the debate and there will not be Lunch break today. The hon. Minister's reply is very important. I think you are willing to forego the Lunch break.

SOME HON. MEMBER: Yes, yes.

12.24 hrs.

#### RAILWAY BUDGET, 1989-90—GENERAL DISCUSSION—Contd.

[English]

MR. DEPUTY-SPEAKER: We will take up further General Discussion on the Budget (Railways) for 1989-90. Shri Uttam Rathod.

SHRI UTTAM RATHOD (Hingoli): Mr. Deputy-Speaker, Sir, I rise to express my views about the Railway Budget that has been presented to this House last week. Sir, since the time is short, I would first like to give bouquet of thanks for all that the hon. Minister has done for the development of Railways in the Marathwada region. I also thank him for introducing improvements in the signals of Adilabad-Mudkhed sections. Now, there are some points on which I would

like to place before the hon. Minister for his consideration. Sir, it is a fact and it has already been sounded by many hon. Members that the Plan allocations are very meagre. Whatever the plan outlay be, you should try to spend it also on the development of backward areas. Otherwise, you will have to correct the imbalances that have been caused in the past.

Sir, I am happy that the Railway Minister has put his soul and heart in the improvement of the working of the Railways and he has also taken the staff with him to improve the working of the Railways.

Sir, the Railway Minister had also suggested that some railway stations are being developed as model stations. It will satisfy his ego. But I want to bring to his notice one thing. What about the stations from Adilabad to Mudkhed where waiting rooms, station buildings and station quarters are all constructed of corrugated sheets—corrugated sheets to their north, south, west and east and over their head AC sheets? These stations have been in existence for the last 50 years. They were constructed in 1938-39. Even now they are the same. There is absolutely no improvement in the station buildings and staff quarters. I thought at least this year he will get some more funds for providing amenities for the station masters especially those who work in the backward regions, who have to stay away from their families. But it is unfortunate that this Railway budget does not take any cognizance of the station buildings, waiting rooms and staff quarters on the above sector. Here I have got some photographs and these photographs will convince you that these station buildings should be demolished and new station buildings should be constructed there.

For passenger amenities especially in South Central Railway, a meagre sum has been allotted. I do not know what happens to him when he allots money for model station buildings. He gives them sumptuous amounts and while providing improvements in the passenger facilities in backward ar-